

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.110
CP 79 of 2019

Proceedings under Section 241-242

IN THE MATTER OF:

Neelam Ashokkumar Savita

.....Applicant

V/s

Savita Construction Pvt Ltd & Anr

.....Respondent

Order delivered on: 14/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :none

For the Respondent :none

ORDER

None is present for the Petitioner or the Respondents physically.

However, there is a technical glitch in the virtual mode. Hence, in the interest of justice the case is adjourned.

List the matter on 12.10.2023.

-SD-

SAMEER KAKAR
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)